

ITEM NO.2 (PH) Court 3 (Video Conferencing)

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4634/2014

(Arising out of impugned final judgment and order dated 30-04-2014
in CRLA No. 1132/2012 passed by the High Court Of Judicature At
Bombay)

VIJAY MADANLAL CHOUDHARY & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 2104/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 59849/2021 - INTERVENTION APPLICATION)

WITH

SLP(Cr1) No. 5252/2021 (II-C)

IA No. 101769/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 101771/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 87669/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84999/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 84989/2021 - EXEMPTION FROM FILING O.T.

IA No. 87668/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 91/2020 (X)

IA No. 37028/2020 - GRANT OF INTERIM RELIEF)

SLP(C) No. 28922/2011 (XII-A)

SLP(C) No. 29273/2011 (XII-A)

SLP(Cr1) No. 9987/2015 (II-C)

SLP(Cr1) No. 10018/2015 (II-C)

IA No. 134177/2021 - INTERVENTION/IMPLEADMENT)

SLP(Cr1) No. 10019/2015 (II-C)

IA No. 20299/2015 - appln. for exempt from filing c/c.

IA No. 134181/2021 - INTERVENTION/IMPLEADMENT)

SLP(Cr1.)...CRLMP No. 21254/2015 (II-B)

IA No. 138127/2021 - INTERVENTION/IMPLEADMENT)

T.P.(Cr1.) No. 151-157/2016 (XVI-A)

IA No. 6531/2016 - STAY APPLICATION)

Cr1.A. No. 391-392/2018 (II-C)
 IA No. 87756/2021 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 89201/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 28162/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 27787/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1210/2018 (II)

W.P.(Cr1.) No. 226/2018 (X)
 IA No. 130193/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 134922/2018 - STAY APPLICATION)

T.P.(C) No. 1583/2018 (XVI-A)
 IA No. 136656/2018 - EX-PARTE STAY)

SLP(Cr1) No. 6834/2019 (II-C)
 IA No. 116701/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 212/2019 (X)
 IA No. 115668/2019 - STAY APPLICATION)

Cr1.A. No. 1270/2017 (II-C)
 IA No. 99001/2021 - CLARIFICATION/DIRECTION
 IA No. 44917/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 85552/2018 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 66/2021 (X)
 IA No. 33407/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 15182/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 33409/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 22236/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 20340/2021 - EXEMPTION FROM FILING O.T.
 IA No. 22233/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 20339/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 15179/2021 - STAY APPLICATION)

Cr1.A. No. 1269/2017 (II-C)
 IA No. 98988/2021 - CLARIFICATION/DIRECTION
 IA No. 70924/2020 - EARLY HEARING APPLICATION
 IA No. 85412/2018 - GRANT OF INTERIM RELIEF
 IA No. 126584/2021 - INTERVENTION/IMPLEADMENT)

SLP(Cr1) No. 993/2016 (II-A)
 IA No. 2069/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 2068/2016 - EXEMPTION FROM FILING O.T.

IA No. 2070/2016 - PERMISSION TO FILE ANNEXURES
 IA No. 2067/2016 - PERMISSION TO FILE LENGTHY LIST OF DATES)

T.P.(Cr1.) No. 150/2016 (XVI-A)
 IA No. 6523/2016 - STAY APPLICATION)

W.P.(Cr1.) No. 152/2016 (X)
 IA No. 17469/2016 - STAY APPLICATION)

SLP(Cr1.)...CRLMP No. 6051/2017 (II-B)
 IA No. 6051/2017 - CONDONATION OF DELAY IN FILING
 IA No. 102336/2018 - INTERVENTION APPLICATION)

SLP(Cr1) No. 2890/2017 (II-A)

Cr1.A. No. 1271-1272/2017 (II-C)
 IA No. 98993/2021 - CLARIFICATION/DIRECTION
 IA No. 44991/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 85416/2018 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 5487/2017 (II-A)
 IA No. 69536/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT
 IA No. 63437/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

W.P.(Cr1.) No. 202/2017 (X)
 IA No. 132490/2017 - STAY APPLICATION)

Cr1.A. No. 223/2018 (II-C)

SLP(Cr1) No. 1701-1703/2018 (II-C)

SLP(Cr1) No. 1705/2018 (II-C)

W.P.(Cr1.) No. 26/2018 (X)
 IA No. 24123/2019 - GRANT OF BAIL
 IA No. 16169/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 33/2018 (X)
 (FOR ADMISSION and IA No.21629/2018-STAY APPLICATION
 IA No. 21629/2018 - STAY APPLICATION)

SLP(Cr1) No. 1534/2018 (II-A)
 IA No. 24496/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

Diary No(s). 9360/2018 (II-C)
 IA No. 61408/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 36874/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 36876/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 9365/2018 (II-C)
 IA No. 36904/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 2971/2018 (II-A)
 IA No. 48451/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 57092/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

T.C.(Cr1.) No. 4/2018 (XVI-A)
 IA No. 153867/2021 - AMENDMENT OF APPEAL / PETITION / I.A.
 IA No. 127388/2021 - CLARIFICATION/DIRECTION
 IA No. 59725/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 51388/2021 - INTERVENTION APPLICATION
 IA No. 59717/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 75/2018 (X)
 IA No. 50988/2018 - GRANT OF INTERIM RELIEF)

Diary No(s). 17000/2018 (II-C)
 IA No. 125876/2018 - CONDONATION OF DELAY IN FILING
 IA No. 125877/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS
 IA No. 125878/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 251/2018 (X)
 IA No. 135004/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 309/2019 (X)
 IA No. 170286/2019 - EX-PARTE STAY)

W.P.(Cr1.) No. 306/2019 (X)
 IA No. 169979/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 33/2021 (X)
 IA No. 9307/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 7042/2021 - GRANT OF INTERIM RELIEF
 IA No. 9305/2021 - GRANT OF INTERIM RELIEF
 IA No. 9304/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 40/2021 (X)
 IA No. 8389/2021 - EX-PARTE AD-INTERIM RELIEF
 IA No. 10085/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 10084/2021 - GRANT OF INTERIM RELIEF
 IA No. 10082/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Cr1.A. No. 793-794/2018 (II-C)

Diary No(s). 17462/2018 (II-C)
 IA No. 79616/2018 - CONDONATION OF DELAY IN FILING
 IA No. 79617/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(Cr1) No. 4078/2018 (II-A)
 IA No. 68570/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

W.P.(Cr1.) No. 117/2018 (X)
 IA No. 72449/2018 - APPLICATION FOR INTERIM BAIL
 IA No. 104894/2018 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 5444/2018 (II-A)
 IA No. 85624/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 85625/2018 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20250/2018 (II-C)
 IA No. 81201/2018 - CONDONATION OF DELAY IN FILING
 IA No. 81202/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(Cr1) No. 7408/2018 (II-A)
 (FOR ADMISSION and I.R. and IA No.116651/2018-CONDONATION OF DELAY
 IN FILING and IA No.116653/2018-EXEMPTION FROM FILING C/C OF THE
 IMPUGNED JUDGMENT

W.P.(Cr1.) No. 173/2018 (X)
 IA No. 105204/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 175/2018 (X)
 IA No. 105845/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 18121/2021 - CLARIFICATION/DIRECTION
 IA No. 5980/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 127658/2021 - VACATING STAY)

W.P.(Cr1.) No. 184/2018 (X)
 (FOR FOR STAY APPLICATION ON IA 110240/2018
 IA No. 110240/2018 - STAY APPLICATION)

SLP(Cr1) No. 6922/2018 (II-A)
 (FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 117382/2018

FOR GRANT OF BAIL ON IA 22433/2019
 IA No. 117382/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 22433/2019 - GRANT OF BAIL)

SLP(Cr1) No. 8156/2018 (II-C)
 (FOR ADMISSION and I.R. and IA No.139282/2018-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

T.C.(Cr1.) No. 5/2018 (XVI-A)

)

W.P.(Cr1.) No. 309/2018 (X)

IA No. 168460/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 163646/2018 - STAY APPLICATION)
 SLP(Cr1) No. 244/2019 (II-A)
 (FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 3704/2019
 IA No. 3704/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
 SLP(Cr1) No. 4322-4324/2019 (II-A)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 75223/2019
 FOR INTERVENTION APPLICATION ON IA 158473/2021
 IA No. 75223/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 158473/2021 - INTERVENTION APPLICATION)
 W.P.(Cr1.) No. 253/2019 (X)
 (FOR
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 138111/2019
 IA No. 138111/2019 - APPROPRIATE ORDERS/DIRECTIONS)
 W.P.(Cr1.) No. 287/2019 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 158940/2019
 IA No. 158940/2019 - GRANT OF INTERIM RELIEF)
 W.P.(Cr1.) No. 303/2019 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 169784/2019
 FOR INTERVENTION APPLICATION ON IA 147389/2021
 IA No. 169784/2019 - GRANT OF INTERIM RELIEF
 IA No. 147389/2021 - INTERVENTION APPLICATION)
 W.P.(Cr1.) No. 313/2019 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 171043/2019
 IA No. 171043/2019 - GRANT OF INTERIM RELIEF)
 W.P.(Cr1.) No. 365/2019 (X)
 (FOR
 FOR EX-PARTE AD-INTERIM RELIEF ON IA 194060/2019
 FOR APPLICATION FOR PERMISSION ON IA 82318/2021
 IA No. 82318/2021 - APPLICATION FOR PERMISSION
 IA No. 194060/2019 - EX-PARTE AD-INTERIM RELIEF)
 SLP(Cr1) No. 647/2020 (II-C)
 (FOR ADMISSION and I.R.)
 W.P.(Cr1.) No. 61/2020 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 25753/2020
 IA No. 25753/2020 - GRANT OF INTERIM RELIEF)
 SLP(Cr1) No. 5174/2021 (II)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 82935/2021
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 82936/2021
 IA No. 82936/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82935/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 6338/2021 (II-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 104987/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 137897/2021

IA No. 104987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 137897/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 9/2019 (X)
(FOR ADMISSION and IA No.5688/2019-STAY APPLICATION
IA No. 5688/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 16/2019 (X)
(FOR ADMISSION and IA No.9887/2019-STAY APPLICATION
IA No. 9887/2019 - STAY APPLICATION)

Cr1.A. No. 682/2019 (II-C)
(FOR ADMISSION and I.R. and IA No.55863/2019-CONDONATION OF DELAY IN FILING)

SLP(Cr1) No. 3647/2019 (II-A)
)

W.P.(Cr1.) No. 267/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 148193/2019
IA No. 148193/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 286/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 158935/2019
IA No. 158935/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 49/2020 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 21442/2020
FOR impleading party ON IA 52779/2020
FOR INTERVENTION/IMPLEADMENT ON IA 52779/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 52780/2020
FOR CLARIFICATION/DIRECTION ON IA 52783/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 52785/2020
IA No. 21442/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 52783/2020 - CLARIFICATION/DIRECTION
IA No. 52785/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52780/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52779/2020 - INTERVENTION/IMPLEADMENT)

W.P.(Cr1.) No. 305/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 169856/2019
IA No. 169856/2019 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 118/2019 (X)
(FOR ADMISSION and IA No.64782/2019-EX-PARTE AD-INTERIM RELIEF
IA No. 64782/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 288/2019 (X)
(FOR
FOR EX-PARTE STAY ON IA 160169/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 163038/2019
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 171923/2019
 IA No. 160169/2019 - EX-PARTE STAY
 IA No. 163038/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 171923/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 SLP(Cr1) No. 4546/2019 (II-A)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 78551/2019
 IA No. 78551/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)
 SLP(Cr1) No. 5153/2019 (II-A)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 74785/2019
 FOR EXEMPTION FROM FILING O.T. ON IA 74786/2019
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 74788/2019
 IA No. 74785/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 74786/2019 - EXEMPTION FROM FILING O.T.
 IA No. 74788/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 Diary No(s). 22529/2018 (II)
 (FOR CONDONATION OF DELAY IN FILING ON IA 162424/2018
 FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
 162428/2018
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 162430/2018
 FOR EXEMPTION FROM FILING O.T. ON IA 162432/2018
 FOR MODIFICATION OF COURT ORDER ON IA 134873/2021
 FOR STAY APPLICATION ON IA 134876/2021
 FOR EXEMPTION FROM FILING O.T. ON IA 134877/2021
 IA No. 162424/2018 - CONDONATION OF DELAY IN FILING
 IA No. 162428/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE
 DEFECTS
 IA No. 162430/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 134877/2021 - EXEMPTION FROM FILING O.T.
 IA No. 162432/2018 - EXEMPTION FROM FILING O.T.
 IA No. 134873/2021 - MODIFICATION OF COURT ORDER
 IA No. 134876/2021 - STAY APPLICATION)
 W.P.(Cr1.) No. 336/2018 (X)
 (FOR
 FOR EX-PARTE STAY ON IA 182548/2018
 FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 94053/2019
 IA No. 94053/2019 - ADDITION / DELETION / MODIFICATION PARTIES
 IA No. 182548/2018 - EX-PARTE STAY)
 W.P.(Cr1.) No. 49/2019 (X)

(FOR
FOR STAY APPLICATION ON IA 28965/2019
FOR INTERVENTION APPLICATION ON IA 134688/2019
IA No. 28965/2019 - STAY APPLICATION)
W.P.(Cr1.) No. 119/2019 (X)

(FOR
FOR STAY APPLICATION ON IA 66758/2019
IA No. 66758/2019 - STAY APPLICATION)
W.P.(Cr1.) No. 147/2019 (X)

(FOR
FOR CLARIFICATION/DIRECTION ON IA 82658/2019
FOR MODIFICATION ON IA 150387/2019
IA No. 82658/2019 - CLARIFICATION/DIRECTION
IA No. 150387/2019 - MODIFICATION)
SLP(Cr1) No. 5350/2019 (II-C)

(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 91379/2019
IA No. 91379/2019 - EXEMPTION FROM FILING O.T.)
W.P.(Cr1.) No. 173/2019 (X)

(FOR
FOR STAY APPLICATION ON IA 93366/2019
FOR VACATING STAY ON IA 60235/2020
IA No. 93366/2019 - STAY APPLICATION
IA No. 60235/2020 - VACATING STAY)
W.P.(Cr1.) No. 205/2019 (X)

(FOR
FOR EX-PARTE STAY ON IA 111298/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
88424/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 88429/2020
IA No. 111298/2019 - EX-PARTE STAY
IA No. 88429/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 88424/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 217/2019 (X)

(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 119137/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
119199/2019
IA No. 119137/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 119199/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 239/2019 (X)

(FOR
FOR EX-PARTE STAY ON IA 132358/2019
FOR PERMISSION TO FILE AMENDED WRIT PETITION ON IA 138372/2019
IA No. 132358/2019 - EX-PARTE STAY
IA No. 138372/2019 - PERMISSION TO FILE AMENDED WRIT PETITION)
W.P.(Cr1.) No. 244/2019 (X)

(FOR
FOR STAY APPLICATION ON IA 134058/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
137767/2019

IA No. 137767/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 134058/2019 - STAY APPLICATION)
 SLP(Cr1) No. 8111/2019 (II-C)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 136727/2019
 IA No. 136727/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
 SLP(Cr1) No. 8174/2019 (II-C)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 137540/2019
 IA No. 137540/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
 W.P.(Cr1.) No. 272/2019 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 150219/2019
 IA No. 150219/2019 - GRANT OF INTERIM RELIEF)
 SLP(Cr1) No. 9541/2019 (II-A)
 (FOR ADMISSION and I.R. and IA No.152175/2019-CONDONATION OF DELAY IN FILING and IA No.152176/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
 W.P.(Cr1.) No. 261/2019 (X)
 (FOR
 FOR EX-PARTE STAY ON IA 143533/2019
 IA No. 143533/2019 - EX-PARTE STAY)
 W.P.(Cr1.) No. 263/2019 (X)
 (FOR
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 144415/2019
 IA No. 144415/2019 - APPROPRIATE ORDERS/DIRECTIONS)
 W.P.(Cr1.) No. 266/2019 (X)
 (FOR
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 147155/2019
 IA No. 147155/2019 - APPROPRIATE ORDERS/DIRECTIONS)
 W.P.(Cr1.) No. 273/2019 (X)
 (FOR
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 150911/2019
 IA No. 150911/2019 - APPROPRIATE ORDERS/DIRECTIONS)
 W.P.(Cr1.) No. 283/2019 (X)

IA No. 158461/2019 - CLARIFICATION/DIRECTION)
 W.P.(Cr1.) No. 285/2019 (X)
 (FOR
 FOR STAY APPLICATION ON IA 158938/2019
 IA No. 158938/2019 - STAY APPLICATION)
 SLP(Cr1) No. 9652/2019 (II-B)

IA No. 161111/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
 W.P.(Cr1.) No. 298/2019 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 165710/2019

IA No. 165710/2019 - GRANT OF INTERIM RELIEF)
 W.P.(Cr1.) No. 299/2019 (X)
 (FOR
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 167367/2019
 IA No. 167367/2019 - APPROPRIATE ORDERS/DIRECTIONS)
 W.P.(Cr1.) No. 308/2019 (X)
 (FOR
 FOR STAY APPLICATION ON IA 170162/2019
 IA No. 170162/2019 - STAY APPLICATION)
 W.P.(Cr1.) No. 9/2020 (X)
 (FOR
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 3789/2020
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 5303/2020
 FOR GRANT OF INTERIM RELIEF ON IA 5304/2020
 IA No. 3789/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 5304/2020 - GRANT OF INTERIM RELIEF
 IA No. 5303/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 W.P.(Cr1.) No. 35/2020 (X)
 (FOR
 FOR EX-PARTE AD-INTERIM RELIEF ON IA 17661/2020
 IA No. 17661/2020 - EX-PARTE AD-INTERIM RELIEF)
 W.P.(Cr1.) No. 140/2020 (X)
 (FOR
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 51028/2020
 FOR EX-PARTE BAIL ON IA 51029/2020
 FOR CLARIFICATION/DIRECTION ON IA 23302/2021
 IA No. 51028/2020 - EXEMPTION FROM FILING AFFIDAVIT)
 SLP(Cr1) No. 1586/2021 (II)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 25623/2021
 IA No. 25623/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)
 W.P.(Cr1.) No. 47/2021 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 10754/2021
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 10755/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 10809/2021
 FOR GRANT OF INTERIM RELIEF ON IA 10810/2021
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 10811/2021
 IA No. 10755/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 10811/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 10754/2021 - GRANT OF INTERIM RELIEF
 IA No. 10810/2021 - GRANT OF INTERIM RELIEF
 IA No. 10809/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 T.C.(Cr1.) No. 3/2018 (XVI-A)
)
 Cr1.A. No. 1114/2018 (II-C)
 ([HEARD

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
123586/2018
FOR EXEMPTION FROM FILING O.T. ON IA 123588/2018
FOR RECALLING THE COURTS ORDER ON IA 90897/2019
IA No. 123586/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 123588/2018 - EXEMPTION FROM FILING O.T.
IA No. 90897/2019 - RECALLING THE COURTS ORDER)
Cr1.A. No. 1115/2018 (II-C)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
123596/2018
FOR EXEMPTION FROM FILING O.T. ON IA 123598/2018
IA No. 123596/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 123598/2018 - EXEMPTION FROM FILING O.T.)
W.P.(Cr1.) No. 333/2018 (X)
(FOR
FOR EX-PARTE STAY ON IA 179541/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
25349/2019
FOR INTERVENTION APPLICATION ON IA 59075/2019
FOR VACATING STAY ON IA 123733/2021
IA No. 179541/2018 - EX-PARTE STAY
IA No. 59075/2019 - INTERVENTION APPLICATION
IA No. 25349/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 123733/2021 - VACATING STAY)
SLP(Cr1) No. 11049/2018 (II-B)
(FOR ADMISSION and I.R. and IA No.183006/2018-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)
W.P.(Cr1.) No. 122/2019 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 69064/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
72083/2019
IA No. 69064/2019 - EX-PARTE AD-INTERIM RELIEF
IA No. 72083/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 127/2019 (X)
(FOR
FOR STAY APPLICATION ON IA 71331/2019
IA No. 71331/2019 - STAY APPLICATION)
W.P.(Cr1.) No. 139/2019 (X)
(FOR
FOR CLARIFICATION/DIRECTION ON IA 77144/2019
IA No. 77144/2019 - CLARIFICATION/DIRECTION)
W.P.(Cr1.) No. 326/2019 (X)
(FOR
FOR STAY APPLICATION ON IA 175695/2019
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 91947/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 91949/2020
IA No. 91947/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 91949/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 175695/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 346/2019 (X)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 187766/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 190866/2019

IA No. 187766/2019 - CLARIFICATION/DIRECTION

IA No. 190866/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 367/2019 (X)

(FOR

FOR EX-PARTE STAY ON IA 194089/2019

FOR APPLICATION FOR PERMISSION ON IA 82301/2021

IA No. 82301/2021 - APPLICATION FOR PERMISSION

IA No. 194089/2019 - EX-PARTE STAY)

SLP(Cr1) No. 1732/2020 (II-B)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 28053/2020

IA No. 28053/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 618/2020 (II-B)

(FOR EXEMPTION FROM FILING O.T. ON IA 13683/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 48649/2020

FOR INTERIM BAIL ON IA 20830/2021

FOR GRANT OF INTERIM RELIEF ON IA 60234/2021

IA No. 13683/2020 - EXEMPTION FROM FILING O.T.

IA No. 60234/2021 - GRANT OF INTERIM RELIEF

IA No. 48649/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 28/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 12366/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 14592/2020

FOR GRANT OF INTERIM RELIEF ON IA 14593/2020

IA No. 12366/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 14593/2020 - GRANT OF INTERIM RELIEF

IA No. 14592/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2023/2020 (II-B)

IA No. 29932/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 36/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 17677/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 22438/2020

FOR GRANT OF INTERIM RELIEF ON IA 22439/2020

IA No. 17677/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22439/2020 - GRANT OF INTERIM RELIEF

IA No. 22438/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
 W.P.(Cr1.) No. 39/2020 (X)
 (FOR
 FOR CLARIFICATION/DIRECTION ON IA 18144/2020
 IA No. 18144/2020 - CLARIFICATION/DIRECTION)
 W.P.(Cr1.) No. 60/2020 (X)
 (FOR
 FOR STAY APPLICATION ON IA 25748/2020
 IA No. 25748/2020 - STAY APPLICATION)
 W.P.(Cr1.) No. 93/2020 (X)
 (FOR
 FOR EX-PARTE AD-INTERIM RELIEF ON IA 37431/2020
 IA No. 37431/2020 - EX-PARTE AD-INTERIM RELIEF)
 W.P.(Cr1.) No. 124/2020 (X)
 (FOR
 FOR EX-PARTE AD-INTERIM RELIEF ON IA 47827/2020
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 48947/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 48967/2020
 IA No. 48947/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 47827/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 48967/2020 - EXEMPTION FROM FILING AFFIDAVIT)
 SLP(Cr1) No. 2814/2020 (II-B)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 53363/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 53364/2020
 IA No. 53364/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53363/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
 W.P.(Cr1.) No. 137/2020 (X)
 (FOR ADMISSION and IA No.49855/2020-EX-PARTE STAY and IA No.49859/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT
 IA No. 49859/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT
 IA No. 49855/2020 - EX-PARTE STAY)
 W.P.(Cr1.) No. 142/2020 (X)
 (FOR
 FOR EX-PARTE AD-INTERIM RELIEF ON IA 51091/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 51095/2020
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 53017/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 53018/2020
 FOR APPLICATION FOR TAGGING/DETAGGING ON IA 58201/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58202/2020
 IA No. 58201/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 51091/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 51095/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 58202/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53018/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53017/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 145/2020 (X)
 (FOR
 FOR EX-PARTE AD-INTERIM RELIEF ON IA 51384/2020
 FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
 VAKALATNAMA/OTHER DOCUMENT ON IA 51385/2020
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 52909/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 52911/2020
 FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
 58549/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58550/2020
 FOR APPLICATION FOR TAGGING/DETAGGING ON IA 60275/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 60276/2020
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 100911/2021
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 100913/2021
 IA No. 51385/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
 VAKALATNAMA/OTHER DOCUMENT
 IA No. 60275/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 100913/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 60276/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 58550/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 52911/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 52909/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 100911/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 58549/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 184/2020 (X)
 (ONLY
 FOR GRANT OF INTERIM RELIEF ON IA 63839/2020
 FOR EXEMPTION FROM FILING O.T. ON IA 63840/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 63841/2020
 FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA
 72754/2020
 FOR EXEMPTION FROM FILING O.T. ON IA 78081/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78082/2020
 IA No. 72754/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
 IA No. 78082/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 63841/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 63840/2020 - EXEMPTION FROM FILING O.T.
 IA No. 78081/2020 - EXEMPTION FROM FILING O.T.
 IA No. 63839/2020 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 3474/2020 (II-C)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 70383/2020
 FOR APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS ON IA
 70385/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 76660/2020
 FOR INTERVENTION APPLICATION ON IA 78151/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78152/2020

FOR MODIFICATION OF COURT ORDER ON IA 101404/2020
 FOR CLARIFICATION/DIRECTION ON IA 27759/2021
 FOR CLARIFICATION/DIRECTION ON IA 59525/2021
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 59526/2021
 FOR APPLICATION FOR PERMISSION ON IA 89200/2021
 FOR APPLICATION FOR PERMISSION ON IA 89321/2021
 IA No. 70385/2020 - APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS
 IA No. 89200/2021 - APPLICATION FOR PERMISSION
 IA No. 89321/2021 - APPLICATION FOR PERMISSION
 IA No. 59525/2021 - CLARIFICATION/DIRECTION
 IA No. 27759/2021 - CLARIFICATION/DIRECTION
 IA No. 59526/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 78152/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 76660/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 70383/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 78151/2020 - INTERVENTION APPLICATION
 IA No. 101404/2020 - MODIFICATION OF COURT ORDER)
 W.P.(Cr1.) No. 223/2020 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 75945/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 75948/2020
 IA No. 75948/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 75945/2020 - GRANT OF INTERIM RELIEF)
 W.P.(Cr1.) No. 387/2020 (X)

IA No. 125843/2020 - APPROPRIATE ORDERS/DIRECTIONS)
 W.P.(Cr1.) No. 5/2020 (X)
 (FOR
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 2920/2020
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 5306/2020
 FOR GRANT OF INTERIM RELIEF ON IA 5307/2020
 FOR VACATING STAY ON IA 25298/2020
 IA No. 2920/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 5307/2020 - GRANT OF INTERIM RELIEF
 IA No. 5306/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 25298/2020 - VACATING STAY)
 W.P.(Cr1.) No. 90/2020 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 36972/2020
 IA No. 36972/2020 - GRANT OF INTERIM RELIEF)
 W.P.(Cr1.) No. 89/2020 (X)
 (FOR
 FOR EX-PARTE AD-INTERIM RELIEF ON IA 36921/2020
 FOR EXEMPTION FROM FILING O.T. ON IA 109521/2020
 IA No. 36921/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 109521/2020 - EXEMPTION FROM FILING O.T.)
 W.P.(Cr1.) No. 239/2020 (X)
 (FOR
 FOR EXEMPTION FROM FILING O.T. ON IA 80480/2020

FOR STAY APPLICATION ON IA 90308/2020
IA No. 80480/2020 - EXEMPTION FROM FILING O.T.
IA No. 90308/2020 - STAY APPLICATION)
W.P.(Cr1.) No. 259/2020 (X)
(FOR
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
49133/2020
FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA
84335/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
100793/2021
FOR INTERIM BAIL ON IA 110831/2021
IA No. 84335/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 110831/2021 - INTERIM BAIL
IA No. 100793/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 49133/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)
W.P.(Cr1.) No. 221/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 75272/2020
FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT ON IA 75282/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 81630/2020
IA No. 75282/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 81630/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75272/2020 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 228/2020 (X)
(FOR ADMISSION and IA No.78970/2020-STAY APPLICATION
IA No. 78970/2020 - STAY APPLICATION)
W.P.(Cr1.) No. 240/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 81081/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 81085/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
84870/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 84872/2020
FOR INTERVENTION APPLICATION ON IA 118714/2020
IA No. 81085/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 84872/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 81081/2020 - GRANT OF INTERIM RELIEF
IA No. 118714/2020 - INTERVENTION APPLICATION
IA No. 84870/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 267/2020 (X)
(FOR
FOR STAY APPLICATION ON IA 90575/2020
IA No. 90575/2020 - STAY APPLICATION)
W.P.(Cr1.) No. 286/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 97389/2020
IA No. 97389/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 285/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 97385/2020

IA No. 97385/2020 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 6660/2020 (II-B)

(IA

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 129098/2020

IA No. 129098/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 329/2020 (X)

(FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 109922/2020

FOR GRANT OF INTERIM RELIEF ON IA 109924/2020

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 116478/2020

IA No. 116478/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 109924/2020 - GRANT OF INTERIM RELIEF

IA No. 109922/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 366/2020 (X)

(FOR GRANT OF INTERIM RELIEF ON IA 120973/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 120975/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 123103/2020

FOR STAY APPLICATION ON IA 131094/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 131096/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 132089/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 132106/2020

IA No. 131096/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 123103/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 120975/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 132106/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 132089/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 120973/2020 - GRANT OF INTERIM RELIEF

IA No. 131094/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 380/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 123761/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 123762/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 130253/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 130255/2020

IA No. 123761/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 130255/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 123762/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 130253/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 6172/2020 (II-A)

IA No. 125314/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 385/2020 (X)

(FOR

FOR APPLICATION FOR PERMISSION ON IA 126173/2020
 FOR GRANT OF INTERIM RELIEF ON IA 126177/2020
 FOR APPLICATION FOR VACATION OF INTERIM ORDER ON IA 19951/2021)
 SLP(Cr1) No. 6303/2020 (II-C)

IA No. 130250/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 127847/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 127838/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 130247/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 W.P.(C) No. 1401/2020 (X)

IA No. 131947/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 127932/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 127929/2020 - GRANT OF INTERIM RELIEF
 IA No. 131946/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 W.P.(Cr1.) No. 404/2020 (X)
 (FOR
 FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
 132137/2020
 FOR GRANT OF INTERIM RELIEF ON IA 132139/2020
 FOR EARLY HEARING APPLICATION ON IA 3968/2021
 FOR APPLICATION FOR PERMISSION ON IA 16319/2021
 IA No. 16319/2021 - APPLICATION FOR PERMISSION
 IA No. 3968/2021 - EARLY HEARING APPLICATION
 IA No. 132139/2020 - GRANT OF INTERIM RELIEF
 IA No. 132137/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 411/2020 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 131944/2020
 FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
 132429/2020
 FOR GRANT OF INTERIM RELIEF ON IA 132437/2020
 FOR CORRECTION OF MISTAKES IN THE JUDGMENT ON IA 133771/2020
 IA No. 133771/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT
 IA No. 132437/2020 - GRANT OF INTERIM RELIEF
 IA No. 131944/2020 - GRANT OF INTERIM RELIEF
 IA No. 132429/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 410/2020 (X)
 (FOR
 FOR GRANT OF INTERIM RELIEF ON IA 131932/2020
 FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
 132442/2020
 FOR GRANT OF INTERIM RELIEF ON IA 132445/2020
 FOR CORRECTION OF MISTAKES IN THE JUDGMENT ON IA 133779/2020
 IA No. 133779/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT
 IA No. 132445/2020 - GRANT OF INTERIM RELIEF
 IA No. 131932/2020 - GRANT OF INTERIM RELIEF
 IA No. 132442/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND

GROUNDS)

W.P.(Cr1.) No. 4/2021 (X)
(FOR
FOR GRANT OF BAIL ON IA 1068/2021
FOR STAY APPLICATION ON IA 1069/2021
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
4002/2021
IA No. 1068/2021 - GRANT OF BAIL
IA No. 4002/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS
IA No. 1069/2021 - STAY APPLICATION)
W.P.(Cr1.) No. 11/2021 (X)
(FOR
FOR GRANT OF BAIL ON IA 2064/2021
FOR STAY APPLICATION ON IA 2065/2021
IA No. 2064/2021 - GRANT OF BAIL
IA No. 2065/2021 - STAY APPLICATION)
W.P.(Cr1.) No. 6/2021 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 1520/2021
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
3709/2021
FOR GRANT OF INTERIM RELIEF ON IA 3711/2021
IA No. 1520/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 3711/2021 - GRANT OF INTERIM RELIEF
IA No. 3709/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)
W.P.(Cr1.) No. 18/2021 (X)
(FOR
FOR GRANT OF BAIL ON IA 2677/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 2681/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
3254/2021
IA No. 2681/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 2677/2021 - GRANT OF BAIL
IA No. 3254/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 19/2021 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 2793/2021
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
4006/2021
FOR GRANT OF INTERIM RELIEF ON IA 4007/2021
IA No. 2793/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 4007/2021 - GRANT OF INTERIM RELIEF
IA No. 4006/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)
W.P.(Cr1.) No. 21/2021 (X)
(FOR
FOR GRANT OF BAIL ON IA 3169/2021
FOR impleading party ON IA 6105/2021
FOR INTERVENTION/IMPLEADMENT ON IA 6105/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 6108/2021
FOR impleading party ON IA 6114/2021

FOR INTERVENTION/IMPLEADMENT ON IA 6114/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 6115/2021
IA No. 6108/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 3169/2021 - GRANT OF BAIL
IA No. 6114/2021 - INTERVENTION/IMPLEADMENT
IA No. 6105/2021 - INTERVENTION/IMPLEADMENT
IA No. 6115/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 27/2021 (X)
(FOR
FOR STAY APPLICATION ON IA 5546/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 10632/2021
IA No. 10632/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 5546/2021 - STAY APPLICATION)
SLP(Cr1) No. 1107/2021 (II-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 17149/2021
IA No. 17149/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(Cr1) No. 3439/2021 (II-C)
(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 58096/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 73763/2021
IA No. 58096/2021 - EXEMPTION FROM FILING O.T.
IA No. 73763/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 5536/2020 (II-C)
)
W.P.(C) No. 56/2021 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 5402/2021
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 7937/2021
FOR GRANT OF INTERIM RELIEF ON IA 7938/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 7940/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 13342/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 13343/2021
IA No. 5402/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 7940/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 13343/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7938/2021 - GRANT OF INTERIM RELIEF
IA No. 13342/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 7937/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)
SLP(Cr1) No. 1031/2021 (II-A)
(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
15929/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
21059/2021

IA No. 15929/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 21059/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1073/2021 (II-A)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
16413/2021

IA No. 16413/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 1072/2021 (II-A)

(IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
16387/2021

IA No. 16387/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 69/2021 (X)

(FOR

FOR STAY APPLICATION ON IA 15955/2021

IA No. 15955/2021 - STAY APPLICATION)

SLP(Cr1) No. 3366/2020 (II-A)

(FOR ADMISSION and I.R.)

SLP(Cr1) No. 1355/2021 (II-C)

IA No. 21567/2021 - EXEMPTION FROM FILING O.T.

IA No. 30406/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1855/2021 (II-C)

)

W.P.(Cr1.) No. 52/2020 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 23506/2020

IA No. 23506/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 311/2020 (X)

(FOR ADMISSION and I.R. and IA No.103589/2020-GRANT OF INTERIM
RELIEF

IA No. 103589/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 429/2020 (X)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 135319/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 135323/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
3267/2021

IA No. 135319/2020 - CLARIFICATION/DIRECTION

IA No. 135323/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 3267/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 300/2019 (X)

)

W.P.(Cr1.) No. 169/2020 (X)
 (FOR
 FOR EX-PARTE AD-INTERIM RELIEF ON IA 58284/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58286/2020
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 59769/2020
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 59774/2020
 IA No. 58284/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 59774/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 58286/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 59769/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 SLP(Cr1) No. 1920/2021 (II-C)

IA No. 30939/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 30938/2021 - EXEMPTION FROM FILING O.T.

IA No. 32944/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2237/2021 (II-C)

)

SLP(Cr1) No. 2250/2021 (II-C)

)

SLP(Cr1) No. 2818/2021 (II-C)

)

SLP(Cr1) No. 2050-2054/2021 (II-C)

(FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 29381/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 29382/2021

IA No. 29382/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 29381/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 179/2021 (X)

IA No. 57239/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 199/2021 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 60523/2021

IA No. 60523/2021 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 3769/2021 (II-C)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 62209/2021

IA No. 62209/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 3813/2021 (II-C)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 62663/2021

IA No. 62663/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 3921/2021 (II-C)

(FOR ADMISSION and I.R.)

SLP(Cr1) No. 3228/2021 (II-C)

(FOR ADMISSION and I.R.)
SLP(Cr1) No. 3274/2021 (II-C)

(FOR ADMISSION and I.R.)
W.P.(Cr1.) No. 263/2021 (X)

(FOR
FOR GRANT OF INTERIM RELIEF ON IA 69931/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 69932/2021
IA No. 69932/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 69931/2021 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 268/2021 (X)

(FOR
FOR GRANT OF INTERIM RELIEF ON IA 70711/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 70713/2021
IA No. 70713/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 70711/2021 - GRANT OF INTERIM RELIEF)
SLP(Cr1) No. 4024/2021 (II-C)

IA No. 71240/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 207/2021 (X)

IA No. 62097/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 62096/2021 - STAY APPLICATION)
W.P.(Cr1.) No. 289/2019 (X)

([TO
FOR GRANT OF INTERIM RELIEF ON IA 160443/2019
FOR INTERVENTION APPLICATION ON IA 172506/2019
IA No. 160443/2019 - GRANT OF INTERIM RELIEF
IA No. 172506/2019 - INTERVENTION APPLICATION)
W.P.(Cr1.) No. 144/2021 (X)

(FOR
FOR GRANT OF INTERIM RELIEF ON IA 42289/2021
IA No. 42289/2021 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 282/2021 (X)

(FOR
FOR STAY APPLICATION ON IA 75118/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 75123/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
76376/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 76378/2021)
SLP(Cr1) No. 4834/2021 (II-A)

(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
77259/2021
FOR EXEMPTION FROM FILING O.T. ON IA 77260/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 77263/2021
IA No. 77263/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 77259/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 77260/2021 - EXEMPTION FROM FILING O.T.)
SLP(Cr1) No. 2435/2021 (II-C)

)
W.P.(Cr1.) No. 301/2021 (X)

(FOR
 FOR EX-PARTE STAY ON IA 83801/2021
 FOR EXEMPTION FROM FILING O.T. ON IA 83803/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 91203/2021
 FOR EXEMPTION FROM FILING O.T. ON IA 91205/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 111071/2021
 FOR EXEMPTION FROM FILING O.T. ON IA 111073/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 119970/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 119971/2021
 IA No. 83801/2021 - EX-PARTE STAY
 IA No. 91205/2021 - EXEMPTION FROM FILING O.T.
 IA No. 83803/2021 - EXEMPTION FROM FILING O.T.
 IA No. 111073/2021 - EXEMPTION FROM FILING O.T.
 IA No. 111071/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 91203/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 119971/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 119970/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 SLP(Cr1) No. 260/2020 (II-A)
 (FOR ADMISSION and I.R
 IA No. 190953/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 53300/2021 - GRANT OF BAIL)
 Diary No(s). 8626/2021 (II-A)
 (FOR
 FOR CONDONATION OF DELAY IN FILING ON IA 60674/2021
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 60675/2021
 IA No. 60674/2021 - CONDONATION OF DELAY IN FILING
 IA No. 60675/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)
 SLP(C) No. 28394/2011 (XII-A)
)
 SLP(Cr1) No. 609/2021 (II)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 8473/2021
 IA No. 8473/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)
 SLP(Cr1) No. 734/2021 (II)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 10547/2021
 IA No. 10547/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)
 SLP(Cr1) No. 5652/2021 (II-C)

(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
92919/2021

IA No. 92919/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 1440/2021 (II-C)

IA No. 22936/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 5457/2021 (II-C)

(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
89451/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 89452/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
100530/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 100532/2021

IA No. 100532/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 89452/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 89451/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 100530/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 10627/2019 (II-C)

(FOR
FOR CLARIFICATION/DIRECTION ON IA 145024/2021

IA No. 145024/2021 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 3514/2021 (II-A)

(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
58973/2021

IA No. 58973/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 6128/2020 (II-A)

(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
124481/2020

IA No. 124481/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 303/2021 (X)

(FOR
FOR STAY APPLICATION ON IA 83990/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 83996/2021

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 112627/2021

IA No. 112627/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 83996/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 83990/2021 - STAY APPLICATION)

SLP(Cr1) No. 5696-5697/2021 (II-C)

(FOR
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
93550/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
93552/2021

FOR EXEMPTION FROM FILING O.T. ON IA 93554/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 94652/2021
 IA No. 93552/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 93554/2021 - EXEMPTION FROM FILING O.T.
 IA No. 94652/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 93550/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 W.P.(CrI.) No. 323/2021 (X)
 (FOR ADMISSION)
 W.P.(CrI.) No. 305/2021 (X)
 (FOR
 FOR EXEMPTION FROM FILING O.T. ON IA 84309/2021
 FOR STAY APPLICATION ON IA 84310/2021
 FOR GRANT OF INTERIM RELIEF ON IA 84312/2021
 IA No. 84309/2021 - EXEMPTION FROM FILING O.T.
 IA No. 84312/2021 - GRANT OF INTERIM RELIEF
 IA No. 84310/2021 - STAY APPLICATION)
 W.P.(CrI.) No. 370/2021 (X)
 (FOR
 FOR EX-PARTE AD-INTERIM RELIEF ON IA 108867/2021
 IA No. 108867/2021 - EX-PARTE AD-INTERIM RELIEF)
 SLP(C) No. 8764-8767/2021 (XII)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 76722/2021
 IA No. 76722/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)
 W.P.(CrI.) No. 359/2021 (X)
 ([TO
 FOR EX-PARTE STAY ON IA 106832/2021
 FOR INTERIM BAIL ON IA 106833/2021
 IA No. 106832/2021 - EX-PARTE STAY
 IA No. 106833/2021 - INTERIM BAIL)
 SLP(CrI) No. 6847/2021 (II-B)
 (FOR
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 113593/2021
 FOR APPLICATION FOR PERMISSION ON IA 114617/2021
 IA No. 114617/2021 - APPLICATION FOR PERMISSION
 IA No. 113593/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)
 SLP(CrI) No. 3629/2021 (II-C)
 (FOR
 FOR EXEMPTION FROM FILING O.T. ON IA 60125/2021
 IA No. 60125/2021 - EXEMPTION FROM FILING O.T.)
 SLP(CrI) No. 1403/2021 (II-B)
 (FOR ADMISSION and I.R.
 IA No. 51338/2021 - CANCELLATION OF BAIL
 IA No. 116770/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 116769/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 6456/2020 (II-B)

IA No. 131870/2020 - APPLICATION FOR PERMISSION
IA No. 131873/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 98957/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 453/2021 (X)

(
[
FOR STAY APPLICATION ON IA 140459/2021
IA No. 140459/2021 - STAY APPLICATION)

SLP(C) No. 20310/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.81640/2020-CONDONATION OF DELAY
IN FILING)

SLP(Cr1) No. 6189/2021 (II-C)

([PART HEARD BY: HON. A.M. KHANWILKAR, HON. DINESH MAHESHWARI AND
HON. C.T. RAVIKUMAR, JJ.]FOR ADMISSION and I.R. and IA
No.102061/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.102062/2021-EXEMPTION FROM FILING O.T. and IA
No.102337/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES and IA No.102060/2021-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 8429/2021 (II-B)

(FOR ADMISSION and I.R. and IA No.141772/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT.)

W.P.(Cr1.) No. 454/2021 (X)

([PART HEARD BY: HON. A.M. KHANWILKAR, HON. DINESH MAHESHWARI AND
HON. C.T. RAVIKUMAR, JJ.]FOR ADMISSION and IA No.140537/2021-STAY
APPLICATION.

IA No. 146959/2021 - PERMISSION TO FILE AMENDED WRIT PETITION

IA No. 140537/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 475/2021 (X)

(FOR ADMISSION.)

W.P.(Cr1.) No. 532/2021 (X)

(FOR ADMISSION)

T.P.(Cr1.) No. 435/2021 (XVI-A)

(FOR ADMISSION and IA No.132611/2021-EX-PARTE STAY)

Date : 27-01-2022 These matters were called on for hearing today.

CORAM :

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HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

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**UPON hearing the counsel the Court made the following
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**List these matters for further hearing on 1st
February, 2022.**

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